

**Shri Goray:** May I know how much of this amount has been withdrawn after it has been deposited with Government?

**Shrimati Tarkeshwari Sinha:** The amounts that I have mentioned just now are the net amounts after withdrawal. Withdrawals go on continuously, especially from the Post Office Savings Accounts. So, it is very difficult for me to say at what period what amount was withdrawn.

श्री बाजपेयी अन्य बचत योजना की सफलता के लिये मिनेमा से अभिनेताओं और अभिनेत्रियों की सेवाएं प्राप्त करने के नैतिक प्रोत्थित्य के सम्बन्ध में भी क्या सरकार ने विचार किया है जंग कि नागपुर में किया गया ?

श्रीमती तारकेश्वरी सिन्हा यह कोई अनैतिक बात नहीं है। जिस में भी कोई सेवा हो उसे स्माल सेविन्स के सम्बन्ध में, फिर चाहे वह पार्लियामेंट का सम्बन्ध हो या मिनेमा में काम करने वाला हो उस की सेवा प्राप्त करना कोई अनैतिक बात नहीं है।

#### Chandanthope Firing Enquiry Commission

\*147 **Shri I. Eacharan:** Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the remarks made by the Chandanthope Firing Enquiry Commission that the withdrawal of criminal cases and the favoured treatment in the settlement of labour disputes encouraged particular classes of people to defy law and authority, and

(b) if so, what are the proposals to stop such favoured treatment by State Government?

**The Minister of Home Affairs (Shri G. B. Pant):** (a). Yes Copies of the Report have been obtained from the Kerala Government

(b). The State Government is expected to give due consideration to the observations and suggestions made in the report by the Commission of Enquiry appointed by them. No proposals have been received here in this regard.

**Shri Punnoose:** Certain observations have been made in that judgement. I believe it is a fact that these references were to certain practices adopted by popular Governments in that State or in that part of India for a number of years—that is the habit of withdrawing cases when industrial disputes were concluded. I believe my inference is correct.

**Shri G. B. Pant:** Well, I have got certain extracts from the report before me. And, I do not know if my hon friend, Shri Punnoose would like me to read them. (Shri Punnoose. Very well.) I do not think it will be much to his advantage. The question relates to certain suggestions and observations made in the report. And what has been suggested is that there should be no discrimination in the administration of criminal law. The withdrawal of cases where violence is involved, whichever be the party or individual, is not a salutary practice; and also that no members of any political party or any other section should feel that they can expect any favoured treatment.

**Mr. Speaker:** The Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Production of Steel and Iron

\*139. **Pandit D. N. Tiwary:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there has been any decrease in the output of finished steel, pig iron and steel ingots since November, 1958,

(b) whether the decrease is more marked in Tata Iron and Steel Company; and